

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 151/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

T.C.S.P. No. 151/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, RD of Bombay is hereby directed to
file report within 15 days.

List this matter for final hearing on **15.03.2017**.

Sd/ -

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/ -

V. NALLASENAPATHY
MEMBER (TECHNICAL).